

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 8723/2018

M/S LAXMI NARAYAN MAHESHWARI & ORS.

Appellant(s)

VERSUS

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Respondent(s)

Date : 07-02-2019 This appeal was called on for hearing today.

For Appellant(s) Mr.Shiv Pasricha,Adv.
Mr. Gaurav Khanna, AOR

For Respondent(s) Mr.Rudra Dutta,Adv.
Mr. Parijat Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Certificate of service has been received from the High Court in respect of respondent No.4 stating therein that notice has been served, but no one has entered appearance.

Registry to issue reminder to the concerned Court for certificate of service of respondent Nos.8 & 9.

List the matter again on 11.04.2019.

RAJESH KUMAR GOEL
Registrar

SB